

(d) what are its salient features and its utility?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDRA K. ALAGH): (a) to (c) No, Sir. The Superconducting Cyclotron project of the Variable Energy Cyclotron Centre (VECC), Calcutta is under execution. The expected commissioning of this Cyclotron project is by the end of the IX Plan period.

The Superconducting Cyclotron is a high technology project requiring considerable amount of research and development activities as well as preparedness on the part of the local manufacturers to take up sophisticated jobs. There have been difficulties in importing some crucial equipment. The project was originally scheduled to be completed during the IX Plan period.

(d) The Cyclotron is being constructed as a national facility for frontline research in the field of heavy ion physics, on completion, it will provide the Indian scientists a facility for basic research, on par with the international facilities in the field, and also for research on applications in material sciences, biology, medicine and related fields. Technological spin-off in the fields of superconducting magnets and cryogenics, which have important applications in various areas of advanced technology, is also expected from the project.

BIFR Decision on Uptron (CPT) Limited

2731. SHRI MUKESH R. PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that BIFR has given its decision regarding UPTRON (CPT) Limited; if so, the details thereof* alongwith the date on which the the

Company was referred to BIFR and the date of decision;

(b) whether the lock out in the Company was lifted on 20th June, 1996 if so, the details of agreement signed for rehabilitation of the employees;

(c) the number of employees of erstwhile Company retrenched during the three years, year-wise; and

(d) whether Government have received complaints of non-payment of salaries and dues of such employees; if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDRA K. ALAGH): (a) **Yes**, Sir. BIFR has approved the rehabilitation plan of Uptron Colour Picture Tubes Ltd. on 18th April, 1996. This Company was registered with BIFR on 18th November, 1993.

(b) to (d) According to available information the management of the Company M/s. Uptron Colour Picture Tubes Ltd. has been transferred to a private company namely, M/s BPL in May, 1996. No employee was retrenched till the time the management of the Company was with UP Electronics Corporation Ltd., a public sector unit of the Government of U.P.

Exemption of Modern Food Industries from Small Scale Sector

2734. SHRI S.M. KRISHNA:
SHRI SANJAY NIRUPAM: SHRI
RAJNATH SINGH
SURYA: SHRI MUKESH R. PATEL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that the units of Modern Food Industries, particularly

one in Cochin, are facing the problem of capacity utilisation, since bread manufacturing is reserved for small scale industries sector;

(b) whether the Modern Food Industries still comes under the small scale sector, after enhancement of the limit of SSI sector;

(c) whether it is also a fact that the said Company was not allowed to open a new plant; and

(d) if so, by when Government would exempt the Company from small scale sector, so that the same could open a plant and undertake diversification?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) No, Sir.

(b) Modern Food Industries (I) Limited was never a small scale sector Company nor does it come under the purview of small scale sector at present.

(c) As bread manufacturing is reserved for the small scale sector, no new bakery plant could have been set up by Modern Food Industries (I) Limited.

(d) Manufacturing of bread continues to be reserved for the small scale sector. However, the Company is also producing energy Food, nutro-biscuits, etc. for the nutrition support programmes of some State Governments under their diversification programme.

Fresh proposal to solve Jammu and Kashmir Issue

2735. SHRI K. RAHMAN KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Chief Minister of Jammu and Kashmir has sent a fresh proposal to solve the Kashmir Issue;

(b) if so, the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) to (c) No specific proposals have been received from the Chief Minister of J & K to solve the Kashmir issue.

Normalcy in Jammu and Kashmir

2736. SHRI K. RAHMAN KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether complete normalcy has returned to Jammu and Kashmir, following installation of elected Government in the State;

(b) if not, the reasons therefor;

(c) whether Government have proposed any fresh package for all round development of the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b) Following the elections and assumption of office by a new Government in Jammu and Kashmir there has been further improvement in the overall situation in the State. The Government, both at the Centre and State level, are taking all necessary measures, on a continuing basis, to see that complete and abiding peace and normalcy can be brought about in the State at the earliest.

(c) and (d) The Centre and the State are making joint and concerted efforts to accelerate economic and developmental activity in Jammu and Kashmir. Following upon the announcements made by the Prime Minister earlier in the Parliament on 23-7-96 and 2-8-96, several other announcements have been made during his recent visits to the State in